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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:-Allocation of Departments amongst Law Officers in the Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 960 - LD (A) of 2019.
D A T E D: 28 - 02 - 2019.

In partial modification of Government Order No: 889-LD(A) of 2019 dated 13 -02 -2019, the following re-distribution of work amongst the Law Officers in Srinagar wing of the Hon'ble High Court is ordered, as shown against each:-

S.NO.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Mushtaq Ahmad Chashoo, Additional Advocate General	i. Jammu and Kashmir Project Construction Corporation.
2.	Mir Suhail, Additional Advocate General	i. Department of Culture. ii. J&K Academy of Art, Culture & Languages.
3.	Irfan Andleeb, Deputy Advocate General	i. PHE, I&FC Department.
4.	Sajjad Ashraf, Government Advocate	i. Technical Education Department.

The above allocation is in addition to the Departments already allocated to the Law Officers.

By order of the Government of Jammu and Kashmir.

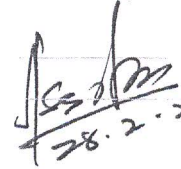
Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 28 -02-2019.

NO: LD(A)2016/12

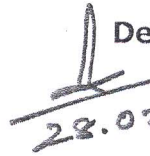
Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. Principal Secretary to the Hon'ble Governor.

3. Principal Secretary to Government/Commissioner/Secretary to Government, _____ Department.
4. Divisional Commissioner, Kashmir.
5. Registrar General, J&K High Court, Jammu.
6. All concerned Law Officers for information.
7. Director Information, J&K, Jammu.
8. Director Litigation, Srinagar.
9. All officers of the Department of Law, Justice and Parliamentary Affairs.
10. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
11. Private Secretary to the Hon'ble Advisor Incharge, Law, Justice and Parliamentary Affairs for information of Hon'ble Advisor.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
- ✓ 13. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
14. Government Order file.
15. Concerned file.


28.2.2019

(Ashish Gupta)
Deputy Legal Remembrancer


28.02.2019